

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Hambro Tech India Private Limited Date of Commencement of Liquidation: 15-05-2024; List of Stakeholders as on Date: 10-07-2024; Name of IP: Mr. Anil Kumar; Process Number: 1; Last 5 digit of registration number: 10308

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1190600	1	1190600				NA
2	Liquidation costs incurred till date		65897		65897				NA
3	Secured financial creditors	1	11022558	1	11003859				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	2523485	2	106725				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	15612788	3	14429185				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	30415328	7	26796266				